


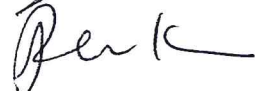
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/82/CAA/2017
NAME OF THE TRANSFEROR : ITI WEALTH MANAGEMENT PVT LTD
NAME OF THE TRANSFERRE : FORTUNE FINANCIAL SERVICES INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	K. MANIVANNAN	AR for or	
	A. RAMESH KUMAR	TRANSFEROR	

ORDER

Counsel for the applicant present and made his submissions. Order is reserved.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)